CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI

(22)

C.P. NO. 374/94 IN D.A. NO.1696/94

New Delhi this the 2nd day of January, 1995

HON'BLE MR. JUSTICE S. K. DHAON, VICE CHAIRMAN HON'BLE MR. B. N. DHOUNDIYAL, MEMBER (A)

- 1) Const. Ishwar Singh S/O Banwari Lal, R/O P.T.S. Joredha, Delhi.

Versus

- Shri M. B. Kaushal, Commissioner of Police, Delhi.
- 2) Shri Ranjit Narain,
 Deputy Commissioner of Police,
 Police Headquarters,
 M.S.O. Building,
 I.P. Estate,
 New Delhi-110002.

Respondents

ORDER

Shri Justice S. K. Dhaon -

Mrs. Ahlawat, learned counsel for the applicants, states that this contempt application has become infructuous and it may be dismissed as such.

Accordingly, the contempt application is dismissed as infructuous.

(B. N. Dhoundiyal)
Member (A)

(S. K. Dhaon) Vice Chairman

/as/